

**GOVERNMENT OF ANDHRA PRADESH
FOREST DEPARTMENT**

From Sri Chiranjiv Choudhary, IFS.,
Prl.Chief Conservator of
Forests &
Head of Forest Force,
Andhra Pradesh, Guntur.

To The Consultant(Judicial),
Hon'ble National Green Tribunal,
P.B, Faridkot House, Copernicus Marg, New Delhi -
110 001.

Ref.No.EFS02-22022/13/2024/Vig-2, dt.05/04/2024.

Sir,

Sub: PS - FD - Court Cases - NGT Case - Notice in O.A.No.129/2024 along with orders dt.09.02.2024 & copy of the petition in O.A.No.129/2024 news item titled "Forest land five times Delhi's geographical area under encroachment Govt. data shows" published in Deccan Herald dt.05.01.2024 - Details of encroachment and its retrieval called for - Submission of - Reg.

Ref:- 1. Mail received from the Spl.CS to Govt., EFS&T Department on 19.02.2024 along with Notice in O.A.No.129/2024 and orders dt.09.02.2024 & copy of the petition in O.A.No.129/2024.
2. PCCF & HoFF, A.P, Mangalagiri Ref.No.19036/22/2019/Vig-2, dt.29.02.2024.
3. G.M.No.484/Sec.II/2024/2369141, EFS&T(Sec.II) Deptt., dt.04.03.2024.
4. PCCF & HoFF, A.P, Mangalagiri Ref.No.22022/13/2024/Vig-2, dt.19.03.2024.

In response to the reference 1st cited, the information pertaining to the Andhra Pradesh Forest Department regarding the encroachment along with efforts made for eviction and retrieval of encroachment, is furnished below as desired.

S.No	Circle	Extent of Land under Encroachment(in Ha.)	Details of Eviction(in Ha.)	Balance area under Encroachment(in Ha.)
1	Ananthapuramu	86.053	42.753	43.3
2	FDPT	366.5679	227.121	139.4469
3	Kurnool	591.292	9.61	581.682
4	Rajahmundry	10279.764	1460.25	8819.512
5	Visakhapatnam	888.3667	690.6783	197.6884
6	Guntur	476.926	58.828	418.098
7	Tirupati	1615.619	399.121	1216.498
	Total: -	14304.5886	2888.3613	11416.2253

It is submitted that, in Andhra Pradesh Forest Department, has been making efforts to prevent encroachment of forest land by placing Base Camps in

vulnerable areas besides utilizing the services of Protection Watchers in Striking Force which keeps vigil as a preventive measure. However, whenever incidents of encroachment is reported, the Forest Field Officers are being directed to co-ordinate with the District Administration i.e., Revenue and Police Department officials for eviction of encroachers from forest land and its retrieval.

Following are some of the measures that are being taken up by the Andhra Pradesh Government to safe guard the land from encroachment.

1. Identifying the Vulnerable areas and regularly patrolling them.
2. Establishment of Base camps at strategic points and deployment of strike forces in Vulnerable areas.
3. Constant vigilance is being kept in vulnerable areas. Forest Offence cases are being booked against encroachers and charge sheets are being filed in the relevant Court of Law.
4. Constant co-ordination done with District Administration and Police Department to evict the encroachments after conducting joint inspections in the disputed areas.
5. The encroachments issue is being emphasized in District Forest Protection Committee meetings with the District Administration and Police and other sister Departments, wherein the District Collector being the Chairman of the committee, to create awareness, to have joint action for eviction and retrieval of the forest land and to prevent future encroachments.
6. Taking steps to cancel the pattas issued in Reserved Forest and make efforts for recording the details of land status as Reserve Forest in Revenue records.
7. Strict instructions issued to staff to trace out the accused and book the case against the concerned and prosecute them.
8. Demarcation of the forest boundaries with the help of Survey & Land Records Dept., wherever boundary disputes are there.
9. Joint meetings held with the Police authorities concerned for assisting in eviction of encroached forest land.
10. Created awareness among the encroachers, that encroaching Forest land is a crime and an offence and punishable under A.P.Forest Act,1967.
11. Pursuing with the District Collectors for cancellation of the title deeds/DKT pattas.
12. Frequently pursuing with the Revenue Department for conducting joint surveys in disputed lands.

This is submitted for favour of information.

Chiranjiv Choudhary I/s
Prl.Chief Conservator of Forests
& Head of Forest Force

Copy submitted to the Special Chief Secretary to Govt., EFS & T Department, A.P Secretariat, Velagapudi, Amaravati for favour of information.